

12.12 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): With your permission, Sir, I rise to announce that Government Business in Lok Sabha, during the week commencing 19th June, 1967, will consist of:—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of the Unlawful Activities (Prevention) Bill, 1967.
- (3) Consideration and passing of the Companies Tribunal (Abolition) Bill, 1967—as passed by Rajya Sabha.
- (4) Consideration of a motion for concurrence for reference of the Central Industrial Security Force Bill, 1966. to a Joint Committee
- (5) Discussion and voting on Demands for Grants under control of the Ministry of Defence

श्री मधु लिम्बे (मुंजर) : अध्यक्ष महोदय, मंत्री महोदय ने इस सदन को यह बचन दिया था कि साधारण बजट की चर्चा के बाद हजारी रपट और एकाधिकार आयोग (मोनोपलीज कमीशन) की रपट पर बहस करने का मौका दिया जायेगा। मैं यह जानना चाहता हूँ कि क्या मंत्री महोदय अगले सप्ताह के कार्यक्रम में इसके लिए कोई समय निर्धारित करेंगे।

श्री० राम सुभग सिंह : अगले सप्ताह में तो नहीं हो सकेगा, लेकिन इस सेशन में यह बहस कराने का प्रयास किया जायगा।

श्री सिद्धेश्वर प्रसाद (नानन्दा) : शिक्षा आयोग की रिपोर्ट बहुत पहले से जा चुकी है। अगर उस पर बहस हो जाती, तो इस सम्बन्ध में नीति निर्धारण का काम हो सकता है।

श्री० राम सुभग सिंह : ठीक है इसको बाद में रखेंगे।

Shri S. S. Kothari (Mandsaur): Some notices have been given in regard to one-hour discussions. Some time should be found for them also.

Dr. Ram Subhag Singh): That is being done.

Shri Kanwar Lal Gupta (Delhi Sadar): What have you decided about the DA Commission Report? You promised last week that discussion will take place on that.

Dr. Ram Subhag Singh: Whatever I said on that day, I adhere to it. The Deputy Prime Minister had said on that occasion that after consideration that matter might come up.

Shri Kanwar Lal Gupta: How long will you take

12.15 hrs.

MATTER UNDER RULE 377

LANGUAGE OF THE REPORT OF THE HOUSE AND PARLIAMENTARY PAPERS

Shri S. Kandappan (Mettur): Sir, the matter which I sought to raise yesterday and for which you have kindly permitted me to make a reference today relates not to the translation that is sought to be provided in the House for all national languages but it relates to the records that are maintained of our Parliamentary proceedings. Now the procedure is that all that happens in the House is recorded in original and is kept in the custody of the Secretariat for reference purposes as the authorised text of parliamentary proceedings. With regard to translated version—they give it on request—the original speeches delivered in English are translated into Hindi and the original Hindi speeches are translated into English. The translated version contains English as well as Hindi with

[Shri S. Kandappan]

the result that Members who do not understand Hindi are put to some difficulty while wanting to refer to some important discussion that took place in the House because they have to take both the original and the translated versions and find out the passages.

There is also another curious thing. After the facility of simultaneous translation that has been provided in the House, it is not uncommon for Minister, and even Members while speaking to suddenly switch on from English to Hindi. So even with regard to a particular speech made by a particular Member, if we want to make any reference to it, we have to take the two volumes and we have to find the relevant pages and trace out the lines. It is a very cumbersome and a very difficult process. Of course, I concede,—there cannot be two opinions on that—that as far as the authorised version is concerned, we cannot tamper with it though, I think, there is a lacuna in that because you have now permitted us, rightly, to deliver speeches in our national languages which are tape-recorded and then translated into English. That is taken as the authorised version. But that depends upon the competence of the translators and, I hope, they are competent persons.

With regard to the translated versions, I feel that it would be very convenient and helpful if they are made only in English and English only. Those Members who prefer to have it in Hindi may be supplied with Hindi translation. Those who do not understand Hindi and who understand only English may be supplied, along with the original version, the translated version containing the translation of speeches made in Hindi into English. You can supply us a complete version of speeches in English. That is my only submission.

I was given to understand that it will involve some extra expenditure and all that. I find, in all the publications supplied to us from the Publications counter here and the papers

sent to us, there are double languages, English and Hindi, printed. In all the papers, there is a tendency to print Hindi and English side by side. Perhaps, it is presumed or assumed that by inter-mixing Hindi and English in the publications circulated to us, there will be an incentive for us to learn Hindi. If that is the assumption, I think, that is a misplaced and a wrong assumption. It rather creates an anti-Hindi feeling.

Shri Chandra Jeet Yadav (Azamgarh): Where is the question of creating anti-Hindi feeling in that?

Shri S. Kandappan: By having the version in English and in Hindi separately, we will be saving paper, printing and considerable labour. That is my submission.

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, भाषा के सम्बन्ध में आप पार्टी लीडर्स की जो मीटिंग करने जा रहे हैं, माननीय सदस्य को उसमें बुलाया जा सकता था। यह बात वहाँ डिस्कस हो सकती है।

Mr. Speaker: We will discuss it later on.

12.19 hrs.

RE. BUSINESS OF THE HOUSE

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, मुझे एक निवेदन करना है। आज सदन की बैठक स्थगित हो जायेगी और फिर हम सोमवार को मिलेंगे। विदेश मंत्री महोदय ने कल वक्तव्य देते हुए कहा था कि उन के पास अपने राजनयिक कर्मचारियों के बारे में और चीनी दूतावास के कर्मचारियों को जो आदेश दिया गया है, उसका पालन करने के बारे में पूरी सूचना नहीं है। मैं चाहूंगा कि आप विदेश मंत्री को यह आदेश दें कि वह आज शाम को सदन की बैठक स्थगित होने से पहले ताजी स्थिति के बारे में हमें अवगत कराएँ। ये खबरें छपी हैं कि चीनी दूतावास के कर्मचारी अभी तक नहीं गए हैं। ये भी